

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-966**  
ANSWERED ON 15.12.2022

**CONSTRUCTION AROUND ARCHAEOLOGICAL MONUMENTS IN TAMIL NADU**

966. SHRI M. MOHAMED ABDULLA

Will the Minister of CULTURE be pleased to state:-

- (a) whether the Central Government has received any plea from the State Government of Tamil Nadu to relax the norms for the identification of No construction Zones in the vicinity of archaeological monuments in the suburban areas of Greater Chennai, Pallavaram, Mambakkam, Sembakkam, Selaiyur and Tambaram;
- (b) if so, the details thereof and the steps taken by Central Government in this regard to relax the restricted areas for the construction and renovation of houses under the erstwhile Ancient Monuments Preservation Act, 1972;
- (c) whether the Central Government has taken any decision in this regard; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH  
EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) & (b) No such proposal is received from Government of Tamil Nadu.
- (b) & (d) In view of above, question does not arise.

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